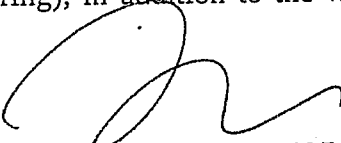


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**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI**


ORDER

Pursuant to guidelines of Hon'ble High Court of Delhi, vide letter bearing No. 20147/G-8/Gaz./Spl.MM dated 18-09-2008 and consequent upon the superannuation of Sh. Brahm Singh Kain, Spl. MM (Littering), City and Sadar Pahrr Ganj Zone on 06-12-2022 and as approved by the Ld. Principal District & Sessions Judge (HQ), Delhi, it is hereby ordered that Ms. Anita Hooda, Spl. MM (Littering), Karol Bagh Zone shall also look after the work of the Court of Sh. Brahm Singh Kain, Spl. MM (Littering), in addition to the work already assigned to him w.e.f. 07-12-2022 till further orders.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. 13067-106 /CMM/Central/Spl. MM/2022 Dated 06/12/22
Copy forwarded for information & necessary action to: -

01. The Ld. Registrar General, Hon'ble High Court of Delhi.
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. Ld. Principal District & Sessions Judge (HQ), Delhi.
03. Ld. Principal District & Sessions Judges, all Districts, Delhi/New Delhi.
04. Ld. Registrar (Vigilance), Hon'ble High Court of Delhi.
05. The Chief Secretary, Govt of NCT of Delhi, IP Estate, New Delhi.
06. The Principal Secretary (Home), Govt of NCT of Delhi, IP Estate, Delhi
07. The Principal Secretary (LJ & LA), Govt. of NCT of Delhi, IP Estate, Delhi.
08. The CMMs, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
09. The Registrar-cum- Secretary, to Hon'ble Chief Justice, High Court of Delhi.
10. The A R cum PA to Registrar General, High Court of Delhi
11. The Commissioner, MCD, North, South and East, Delhi.
12. The Concerned Deputy Commissioners, MCD, Delhi.
(Through Concerned Commissioner of MCD, Delhi)
13. The Chairperson, NDMC, Palika Kendra, New Delhi.
14. The Director (Revenue), Delhi Jal Board, GONCTD, Karol Bagh, Delhi.
15. The Joint Director (SW), Department of Social Welfare, GNCT of Delhi
16. The Officers concerned.
17. The Director of Prosecution, Tis Hazari Courts, Delhi.
18. The Registrar (Computer), Delhi High Court for being displayed on the website of Delhi High Court.
19. The Deputy Registrar, Gazette Branch-I, High Court of Delhi.
20. The Account Officer, Accounts Branch, Central District, THC, Delhi.
21. The Secretary, Bar Association, THC/KKD/PHC/Rohini/Dwarka/Saket Courts, Delhi.
22. The Web-site Committee, Room No. 234, Tis Hazari Courts, Delhi.
23. The PRO/APRO, all Districts, Delhi.
24. The Dealing Clerk with Inquiry and Statement, CMM, Office (Central), Delhi.
25. Reader to Chief Metropolitan Magistrate (Central), Delhi.
26. Office file.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

